WRITTEN ANSWERS TO QUESTIONS

IMPORT OF RAW SILK

Written Answers

I. SHRI KRISHNA MOORTHY RAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the quantity of raw silk imported into India from different countries during the years 1950 and 1951; and

(b) the quantity for which import licences have been issued for the year 1952 ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR):

(a) 1950 . . 7,12,696 lbs. 1951 • . 12,14,644 lbs.

(b) Licences are issued in terms of value only and the value of import lic ences for the raw silk issued upto March 1952 for the current licensing period (January—June 1952) amounts to Rs. 13,26,496. The quantity would be roughly 60,000 lbs.

PROTECTION TO SILK INDUSTRY

2. SHRI KRISHNA MOORTHY RAO : Will the Minister for COMMERCE AND INDUSTRY be pleased to State :

(a) whether Government are aware that the Tariff Board recommended pro tection, to the Indian silk industry ?

(b) If so, what action has been taken to implement the same ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The Government have already issued a Gazette Notification containing protection till the end of 1952.

IMPORT LICENCES FOR SILK

3. SHRI KRISHNA MOORTHY RAO : Will the Minister for COMMERCE AND INDUSTRY be pleased to state : (a) whether Government are aware that the silk seminar organised by the Government of Mysore unanimously recommended a central import and distribution system with a view to pool local and foreign silk; and

(b) what action has been taken by Government to implement the same ?

THE DEPUTY MINISTER FOR COMMERCE ASD INDUSTRY {'SHRI D. P. KARMARKAR) : (a) Yes.

(b) The recommendation in question was submitted to Government in a modified form by the Standing Committee of the Central Silk Board. The modified recommendation was mainly to the effect that import licences for raw silk should be granted only on the recommendation of State Governments. The present licensing procedure largely meets this modified re-, commendation and Government have informed Secretary, Central Silk Board accordingly.

FOREIGN COMPANIES IN INDIA

4. SHRI KRISHNA MOORTHY RAO : Will the Minister for FINANCE be pleased to state :

(a) the number of foreign companies registered in India;

(b) the total capital invested; and

(c) the purpose and nature of their undertakings ?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH) : (a), (b) and (c). The information is being collected and will be placed on the Table of the House as soon as possible.

PERSONS DISPLACED ON ACCOUNT OF HIRAKUD DAM CONSTRUCTION

5. SHRI S. MAHANTY : Will the Minister for PLANNING & IRRIGATION and POWER be pleased to state :